

| S No. | Trademark | Proprietor | Determining Authority | Reference of the case wherein determined |
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| 1 | 7 O'CLOCK for shaving razors | Gillette U.K. Ltd., England | Bombay High Court | 1998 PTC 288 DB |
| 2 | AIWA | Sony Corpn., Japan | TMR, Chennai | Decision dated 26-09-2007 |
| 3 | BAJAJ | Bajaj Electrical Limited | High Court, Bombay | AIR 1988 BOM-167 |
| 4 | BATA & BATA FOAM for footwear | Bata India Ltd. | Allahabad High Court | AIR 1985 ALLAHABAD 242 |
| 5 | BENZ | Daimler Benz | High Court Delhi | 1994 PTC 287 |
| 6 | BISLERI | Acqua Minerals Ltd., | High Court of Delhi | 2001 PTC 619 |
| 7 | CARREFOUR | Carrefour Society Anonyme, organized under the laws of France | High Court of Madras | 2007 (35) PTC 225 |
| 8 | CARTIER for wide variety of goods including jewellery, watches, perfumes etc. | Cartier International, B.V, Netherlands | High Court, Delhi. | 2003(26) PTC 160(Del) |
| 9 | CATERPILLAR | Caterpillar Inc., USA | Madras High Court (DB) | 1998IPLR 326 |
| 10 | CHARLIE | Revlon Inc. | High Court of Delhi | 1997 PTC 394 |
| 11 | DR.REDDY In respect of pharmaceutical products. | Dr.Reddy Laboratories | High Court, Delhi. | 2004 (29) PTC 435 |
| 12 | DUNHILL | Alfred Dunhill Limited, U.K. | High Court of Delhi. | 1999 PTC 294 |
| 13 | ENFIELD BULLET | Enfield India Ltd. | IPAB | 2006(32) PTC 397 |
| 14 | EVIAN Mineral Water | Society Anonyme Des Eavx Minerals 'D' Evian | Delhi High Court | 1993 PTC 103 |
| 15 | FEDDERS For air conditioners | Fedders North America | High Court, Delhi | 2006(32) PTC 573 |
| 16 | Whirlpool | Whirlpool Corporation,USA | High Court, Delhi | 1996 PTC 476 |
| 17 | GLAXO | Glaxo India Ltd. | High Court, Delhi | 2002 (25) PTC 105 |
| 18 | HAYWARDS 5000 For alcoholic | HAYWARDS 5000 For alcoholic | High Court, Delhi | 2003 (27) PTC 63 |
| 19 | HOLIDAY INN | Holiday Inn Inc. | High Court, Delhi. | 2002(25) PTC 308 (DB) |

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| 20 | HONDA | Honda Motor Co. Ltd. | WIPO Arbitration & Mediation Centre | 2004(28) PTC 332 |
| 21 | HONDA For motor cycles, motor cars etc. | Honda Motors Company Ltd. | High Court, Delhi. | 2003 (26) PTC1 |
| 22 | HORLICKS For foodproducts, maltedbiscuits, toffees.See also similar case | Horlicks Limited. | High Court, Delhi | 2003(26) PTC 241(Del) 2002(25) PTC 504 2003 (26) PTC 241 |
| 23 | Hamdard | Hamdard National Foundation (Hamdard Davakhana) | High Court of Delhi | 2008 (38) PTC 109 |
| 24 | INTIMATE | Revlon Inc. | High Court of Delhi | 1997 PTC 394 |
| 25 | Infosys | Infosys Technologies Ltd. | High Court of Delhi | 2007 (34) PTC 178 |
| 26 | Intel | Intel Corporation | High Court of Delhi | 2007 (34) PTC 492 |
| 27 | KANGARO | Kangaroo Industries | District Court of Central Jakarta | 2004 (29) PTC 175 |
| 28 | KIT KAT | Societe Des Produits Nestle,S.A.,1800 Vevey,Canton of Vaud,Switzerland. | IPAB | Judgement in TA/1/2007/TM/DEL/(C.M.(M)) No. 148 of 2002) dt. 11/12/2009 |
| 29 | LETTER*T IN A CIRCLE House mark | Tata Engineering & Locomotive Co. Ltd. | IPAB | 2006 (32) PTC 296 |
| 30 | Logo *M' in the distinctive style and design of the famous golden arches | McDonald's Corporation, U.S.A. | High Court of Karnataka. | 1999 PTC 9 |
| 31 | MAHINDRA; MAHINDRA & MAHINDRA; M & M | Mahindra & Mahindra Ltd. | Supreme Court | 2002 (24) PTC 121; CS (OS) 921/2013; Suit No. 2061 of 2012 |
| 32 | MARS for chocolates, confectionery etc. | Mars Incorporate,USA | High Court, Delhi | 2003(26) PTC 241(Del) 2002(25) PTC 504 2003 (26) PTC 241 |
| 33 | NIRMA See also Sl.No.32 | Shantaben 1 Karasanbhai Patel and Others | High Court of Delhi | 2001 PTC 427 |
| 34 | NIRMA for washing & cleaning preparations | S.K.Patel | IPAB | 2004(29) PTC 634 |
| 35 | NIVEA | Beiersdorf A.G. | High Court Delhi | 2009 (39)PTC 38 |
| 36 | ODONIL & ODOMOS For mosquito repellants | Balsara Hygiene Products. | High Court, Madras (DB) | 2004(29) PTC 226 |
| 37 | OMEGA | Omega S.A.,Bienne,Switzerland | High Court, Madras | 2003 27 PTC 327 |
| 38 | PANADOL & PANADOL EXTRA | SmithKline Beecham Pic. | High Court of Delhi | 2001 PTC 321 |

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| 39 | PEPSI | Pepsi Inc. | RTM, Kolkata | 2006(32) PTC 225 |
| 40 | PHILIPS | Philips NV Netherlands | Punjab & Haryana High Court | AIR 1983 P&H418 |
| 41 | PIZZA HUT Logo in respect business relating to restaurants | Pizza Hut International LLC, USA | High Court, Bombay | 2003(26) PTC 208(Bom) |
| 42 | PLAYBOY for magazine and several other goods | Playboy Enterprises Inc., | High Court of Delhi | 2001 PTC 328 |
| 43 | RED BULL | Red Bull GmbH | WIPO | 2003(27) PTC 164 |
| 44 | REVLON | Revlon Inc. | High Court of Delhi | 1997 PTC 394 |
| 45 | TACO BELL for Restaurant business | Taco Bell Corporation,USA | High Court, Bombay | 2000 PTC (20) 554 |
| 46 | TATA SEE also TATACASE | Tata Chemicals Limited | High Court, Delhi WIPO | 2003 (27) PTC 422 2004 (29)PTC 522 (Delhi) 2001(21) PT |
| 47 | TELCO | Tata Engineering and Locomotive Co. Ltd., | TMR Chennai | 2001 PTC 562 |
| 48 | TOSHIBA | Toshiba Corporation,Japan. | TMR, Ahmedabad | 2005 (30) PTC 188 |
| 49 | USHA For sewing machines, electric fans etc. | Not given | IPAB | 2004(29) PTC 647 |
| 50 | VICKS VAPO RUB | Richardson Vicks Inc. | High Court, Delhi | 1990 PTC 16 |
| 51 | VOLVO for automobiles | Aktiebolaget Volvo | High Court (DB) Bombay | 1998 PTC (18) 47 |
| 52 | KIRLOSKAR | Kirloskar Proprietary Limited | High Court, Bombay | AIR 1996 BOM-149 |
| 53 | WOOLWORTH In respect of clothing etc | F.W.Woolworth Company | IPAB | 2004 (29) PTC 477 |
| 54 | Yahoo | Yahoo, Inc. | High Court of Delhi | 1999 PTC 201 |
| 55 | Polo (label with device of polo player) | POLO/LAUREN COMPANY IP (USA) | High Court of Delhi | Decision dated 19.12.2011 in CS(OS) 1763/2005 |
| 56 | GE Monogram | General Electric Company (USA) | High Court of Delhi | Decision dated 21.12.2011 in CS(OS) 1284/2006 |
| 57 | KALPATARU | Kalpataru Properties Private Limited, Santacruz Mumbai | Bombay High Court | Suit No 2976 of 2010 decided on 29th July 2011 |
| 58 | Castrol | Castrol Limited | Delhi High Court | Judgement in Suit No. CS(OS) 1369/2006 Decision dated 18/08/2011 |
| 59 | Lupin | Lupin Limited | Bombay High Court | Judgement in Suit (L) No. 3137/2011 Decision dated 05/12/2011 |
| 60 | Canon | Canon Kabushiki Kaisha, Japan | IPAB | Order in OA/43/2005 |

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| 61 | Microsoft | Microsoft Corp. | Delhi High Court | Judgement in Suit No. CS(OS) 2163/2010 order dated 03/02/2014 |
| 62 | Nestle | Societe des produits Nestle S.A. | Delhi High Court | Judgement in Suit No. CS(OS) 551/2010 dated 08/03/2013 |
| 63 | BBC | British Broadcasting Corporation | High Court, Delhi | CS (OS) 1171/2007 |
| 64 | Dupont | E. I. du Pont de Nemours and Company | High Court, Delhi | CS (OS) 2998/2012 |
| 65 | Candid | Glenmark Pharmaceuticals Ltd. | High Court, Mumbai | Suit No. 182/2013 |
| 66 | AMUL | Kaira District Co-Operative Milk Producers Union Ltd. | IPAB | OA/56/2011/TM/KOL |
| 67 | Rajnigandha | Dharmpal Satyapal Ltd. | High Court, Delhi | CS (OS) 381/2012 |
| 68 | Louis Vuitton | Louis Vuitton Malletier | High Court, Delhi | CS (OS) 270/2014 and CS (OS) 90/2006 |
| 69 | GOOGLE | Google Inc. | High Court, Delhi | CS(OS) 317/2011 ; CS(OS) 2907/2011 |
| 70 | HAVELLS | Havells India Limited | High Court of Delhi | CS(OS) 3770/2014 |
| 71 | BLOOMBERG | Bloomberg Finance, LP | High Court of Delhi | CS(OS) No. 2963/2012 |
| 72 | JOHN DEERE | M/s Deere & Co. Ltd. | High Court of Delhi, | CS (OS) 3760/2014 |
| 73 | RAYMOND | M/s Raymond Ltd. | IPAB | OA/16-17/2010/TM/CH |
| 74 | FERRERO ROCHER | M/s Ferrero Spa | High Court of Delhi | CS (OS) 404/2012 |
| 75 | FORD | M/s Ford Motor Company | High Court of Delhi | CS (OS) 1710/2015 |
| 76 | TOYOTA | M/s Toyota Motors Corporation | High Court of Delhi | CS (OS) No. 62/2007 |
| 77 | TIMBERLAND | M/s TBL Licensing LLC, | High Court of Delhi | CS (OS) No. 2158/2007 |
| 78 | SONY | M/s Sony Corporation | IPAB | OA/49/2007/TM/KOL |
| 79 | ULTRATECH | M/s UltraTech Cement Limited, | High Court of Bombay | Suit No. of 2288/1986 |
| 80 | VOGUE | M/s Advance Magazine Publishers INC | Court of XVIII Addl. City Civil Judge, Bangaluru | Suit No. 3079/2003 |
| 81 | VIRGIN | Virgin Enterprises Ltd | High Court of Delhi | Order No.73/2005 (IPAB) |

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|--------------|---------------------|--|------------------------------|-----------------------|--|
| 82 | SIEMENS | Ms. Siemens Aktiengesellschaft | High Court of Delhi | CS (OS) No. 3785/2014 | The Hon'ble Court has determined the subject mark as a well-known TM |
| 83 | LAVASA | Lavasa Corporation Ltd. | High Court of Mumbai | Suit No. 562 of 2013 | The Hon'ble court in its order dated 19/07/2013 has observed that subject mark is a well-known Trademark |
| 84 | MOTHER DAIRY | Mother Dairy Fruit & Vegetable Pvt. Ltd. | High Court of Delhi | CS (OS) 2399/2010 | High Court of Delhi, observed "MOTHER DAIRY (Blue Logo)" is a well known TM |

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| 85 | MONGINIS for cakes, pastries and other bakery products | <u>Monginis Foods Private Limited</u> at B-60, Off Link Road, Andheri West, Mumbai 400053. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference to cakes, pastries and other bakery products. |
| 86 | MARUTI For Industrial Oil, Automobile, Business administration and retail outlet, Research & Development. | <u>Maruti Suzuki India Limited.</u> At Plot No. 1, Nelson Mandela road, Vasant Kunj, New Delhi-110070 | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference Automobile, Business administration and retail outlet, Research & Development |
| 87 | GODREJ | <u>Godrej & boyce MFG. Co. Ltd.,</u> at Firojshanagar, Vikhroli, Mumbai-400079 | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known trademark in view of its wide presence in the market. |
| 88 | BIOCON For Pharmaceutical preparation, Business administration & retail outlet and Research & Development. | <u>Biocon Limited</u> 20 th K.M. Hosur Road, Electronic City, Bangalore-560100 | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference Pharmaceutical preparation, Business administration & retail outlet and Research & Development |
| 89 | BrahMos | <u>BrahMos Aerospace Private Limited</u> at 16 Cariappa Marg, Kirby Place Delhi Cantt. - 110010 | High Court, Delhi | (CS (OS) No. 2655/2013 | Hon'ble Justice in the matter observed that "I have no hesitation to come to the conclusion that the trademark Brahmos is a well-Known trademark." |
| 90 | TCS For Software development and allied serviced | TATA SONS LIMITED, Bombay House, 24 Homi Mody Street, Mumbai-400001 | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference Software development and allied serviced. |

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|------------|--|---|--------------------------|--------|---|
| 91. | LuLu for Fast Moving Consumer Goods, Hospitality, Retail services / Malls, Financial Services and Fashion Stores | <u>LuLu International Shopping Mall Private Limited</u> , 34-1000, NH: 47, Edapally, Kochi, Kerala - 682024. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference to Fast Moving Consumer Goods, Hospitality, Retail services / Malls, Financial Services and Fashion Stores. |
| 92. | INDIA GATE For Food grains and allied Products. | <u>KRBL Limited</u> , 5190, Lahory Gate, Delhi. 110006. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known in reference to Food grains and allied Products. |

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|------------|--|---|--------------------------|--------|---|
| 93. | ZEE With reference to Services i.e. Media, Entertainment, Packaging, Infrastructure, Education, Processing of Precious Metals, Finance, Technology, Health care and Allied Services. | ZEE Entertainment Enterprises Limited, B-10, Essel House, Lawrence Industrial Area, New Delhi, 110035. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known with reference to Services i.e. Media, Entertainment, Packaging, Infrastructure, Education, Processing of Precious Metals, Finance, Technology, Health care and Allied Services. |
| 94. | GARNIER Relating to 'toiletry and cosmetic products. | L'OREAL S.A. At 14, Rue Royale Paris 75008 France. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known with reference to 'toiletry and cosmetic products'. |
| 95 | 7 ELEVEN Relating to 'retail chain, allied products and services. | 7-ELEVEN, INC. At 3200 Hackberry Road, Irving, Texas 75063, USA | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known with reference to 'retail chain, allied products and services'. |
| 96 | ORAL-B Relating to oral care products. | Procter & Gamble Business Services, At 1959 Upper Water Street, Suite 800, Halifax, Nova Scotia, B3J 2X2, Canada. | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known with reference to oral care products. |
| 97 | KESARI In respect of travel and tourism Services. | Kesari Trust, At B/5, Silver Queen CHS, Soonawala Agiary Marg, Mahim, Mumbai-400 016, Maharashtra, India | Registrar of Trade Marks | N/A | The Registrar observed that the Mark is well-known with reference to travel and tourism Services. |